प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001 **Department of Communication**, Central Office, Shahid Bhagat Singh Marg, Fort, Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

May 03, 2024

Premature redemption under Sovereign Gold Bond (SGB) Scheme -Redemption Price for premature redemption due on May 04, 2024 (Series I of SGB 2018-19) and May 06, 2024 (Series VI of SGB 2017-18)

In terms of <u>GOI Notification F.No.4(8) - W&M/2018 dated April 13, 2018</u> (SGB 2018-19 Series I - Issue date May 04, 2018) and <u>F.No.4(25) - W&M/2017 dated October 06,</u> <u>2017</u> (SGB 2017-18 Series VI - Issue date November 06, 2017) on Sovereign Gold Bond Scheme, premature redemption of Gold Bond may be permitted after fifth year from the date of issue of such Gold Bond on the date on which interest is payable. Accordingly, the next due date of premature redemption of the above tranches shall be May 04, 2024 and May 06, 2024 respectively.

2. Further, the redemption price of SGB shall be based on the simple average of closing gold price of 999 purity of previous three business days from the date of redemption as published by the India Bullion and Jewellers Association Ltd (IBJA). Accordingly, the redemption price for premature redemption due on May 04, 2024 and May 06, 2024 shall be **₹7141**/- (Rupees Seven Thousand one hundred Forty-one only) per unit of SGB based on the simple average of closing gold price for three business days i.e., April 30, May 02 and 03, 2024.

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